

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No.24**  
**(IB)-599(PB)/2022**

**IN THE MATTER OF:**

State Bank of India  
Vs.  
Schiffli India Ltd.

.... Petitioner/Applicant

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 CIRP**

**Order delivered on 14.05.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the SBI  
For the RP

: Mr. Jitendra Kumar, Adv.  
: Mr. Vishal, Adv. Along with Mr. Sanjeev  
Chaudhary, RP in person in IA-3730/2023

**ORDER**

**IA-3730/2023**

Ld. Counsel Mr. Jitender Kumar appeared through VC on behalf of State Bank of India. He stated that there is a writ proceeding pending before the Hon'ble High Court of Kerala. An interim order was granted on 25.07.2023 in W.P (C)No.24265 of 2023 which is extracted below:

**ORDER**

*“Sri Amal George takes notice for the respondents 1, 2 and 5. Notice to the respondents 3 and 4 is dispensed with for the time being. The respondents 1,2 and 5 shall file their statement/ counter affidavit, if any,*

*Having considered the pleadings and materials on record, and after perusing Ext. P4 judgment, Ext. P13 interim order and Ext. P20 order passed by the 5<sup>th</sup> respondent, I am satisfied that the petitioner has made out a prima facie case for an interim order. Hence, I direct the respondents to defer the finalisation of the resolution plan by conducting auction*

*by Swiss Challenge Mode as mentioned in Ext. P22, for a period of one month.*

*Post along with WP(C) No.17730/2023 on 9.8.2023.”*

Interim order stands extended from time to time and the next date of hearing was extended by two months vide order dated 04.04.2024 passed in WP (C) No. 24265/2023. Since, these cases are pending before the Hon'ble High Court of Kerala. In the interest of justice we are inclined to adjourn the matter for a physical hearing **on 13.08.2024.**

**Sd/-  
(RAMALINGAM SUDHAKAR)  
PRESIDENT**

**Sd/-  
(AVINASH K. SRIVASTAVA)  
MEMBER (TECHNICAL)**

Vinod Arora – 14.05.2024